

TEXTILE PROCESSING PROJECTS UNDER IPDS

1296. SHRI G LAKSHMINARAYANA:
SHRI APPALANAIDU KALISSETTI:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) the details of new processing parks and existing textile processing projects approved and targets achieved under the Integrated Processing Development Scheme (IPDS), State-wise;
- (b) the current status of these projects in terms of physical and financial progress including funds allocated, released and utilized, project and State-wise including Andhra Pradesh;
- (c) the technologies implemented under IPDS in both new and existing clusters to ensure compliance with environmental standards particularly in managing effluents and controlling pollution;
- (d) whether there are any pending proposals particularly from Andhra Pradesh under IPDS and if so, the details thereof; and
- (e) whether any delays have been encountered in the implementation of these projects and if so, the reasons therefor?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री पबित्र मार्घेरिता)
THE MINISTER OF STATE FOR TEXTILES
(SHRI PABITRA MARGHERITA)

(a) to (e): In order to facilitate the textile industry to meet the required environmental standards and to support new Common Effluent Treatment Plants (CETP)/ upgradation of CETPs in processing clusters/ processing parks, the Government is implementing Integrated Processing Development Scheme (IPDS) since 2013. The scheme aims to facilitate the Indian textile industry to become globally competitive using environmentally friendly processing standards and technology. The scheme is also be applicable for technology upgradation and capacity enhancement in existing Textile Clusters. The scheme was in implementation upto 31.03.2021. Now, the scheme is being implemented for completing ongoing projects only. Under the Scheme, 6 projects have been sanctioned which are currently under implementation. Project wise status of physical and financial progress including technology is being implemented is given in Annexure.

Contractual disputes and issues related to land allotment have led to delay in implementation of some projects.

No proposal under IPDS is pending in the Ministry for setting up of any project in Andhra Pradesh State.

ANNEXURE

(In Rs. Crore)

S. No	Name of the Project	Year of Sanction	Technology	No of proposed units	Unit connected	Total approved Project Cost	Approved GoI Share	Total GoI Share Released
1	Balotra Water Pollution Control Treatment & Reverse Osmosis Private Ltd, Rajasthan	2015	Upgradation of existing and supplementing ZLD(UF/RO system) + solar evaporation for RO reject (reject management) + MEE	400	400	131.89	65.89	49.46
2	Jasol Water Pollution Control Treatment & Reverse Osmosis Private Limited, Rajasthan	2015	Upgradation of Existing and Supplementing ZLD-ZLD(UF/RO system) + solar evaporation for RO reject(reject management) +MEE	111	111	38.50	19.25	14.43
3	Sanganer Enviro Project Development, Rajasthan	2016	Primary treatment, chemical-biological IF+RO+Thermal treatment (MVE)	775	192	159.00	75.00	37.5
4	NextgenTextile Park, Rajasthan	2021	Membrane Bio Reactor (MBR) along with RO, MEE and ATFD	15	15	129.42	64.71	6.30
5	Pali Common Effluent Treatment Plant, Rajasthan	2016	Upgradation to ZLD-UF+RO+Thermal treatment	400	400	100.00	50.00	37.50
6	Gujarat Eco Textile Park. Gujarat	2018	Existing CETP upgradation+UF+RO +MVRe	38	33	146.39	73.195	54.84
Total						705.2	348.045	200.03
